

DIVISION BENCH  
COURT - II

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/260(KB)2022  
IA(I.B.C)/481(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SOURABH AGARWAL
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Jai Narayan Gupta, CA	]	For RP
Mr. Vishal Gupta, Adv.		
Mr. Debanjan Das, Adv.		
Ms. Tamalika Das, Adv.		
Mr. Sunil Mohan Acharya, Adv.	]	RP
Ms. Mahuya Ghosh, Adv.	]	On behalf of R. C. Prusti for Financial Creditor

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **22.08.2024**.

**Anamitra Pal  
Court Officer**